

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/95/AMR/2023		95 of IBC	Bank of Maharashtra Vs. Sri Sridhar Cherukuri & Transstroy (India) Limited

ORDER

Present: Ms. Ch. Aishwarya, Ld. Counsel for FC

Mr. Bikki Ravindrababu, Ld. Counsel for the Respondent

Ld. Counsel, Ms. Ch. Aishwarya appears on behalf of the Financial Creditor. States that RP report has already been filed and taken on record.

Ld. Counsel, Mr. Bikki Raveendrababu is present for the Personal Guarantor who states that the soft copy of their reply affidavit has already been uploaded and they are in the process of filing hard copy of the same.

Ld. Counsel for the Personal Guarantor is directed to complete the filings within one week time and also serve a copy of their objections to the counsel on record for the Financial Creditor. List for further consideration on 13.08.2024.

Sd/-

**SATYA RANJAN PRASAD
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL
MEMBER (JUDICIAL)**